

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7755-JK (LD) of 2023

DATED:- 05 - 06 - 2023

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 05.06.2023

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
05-06-23

Annexure to the Government Order No. 7755-JK(LD) of 2023 dated 05.06.2023

S No.	Title of the Case	OIC
1	FIR No. 192/2018 U/S 450/376 RPC of PS Ramnagar titled UT Vs Makhan Lal @ Makhnu.	Sh. Vishal Manhas, SDPO, PS Ramnagar
2	FIR No. 45/2020 U/S 302/109 IPC of PS Gool titled Bahar Din and others, Halima Begum and another and Hajra Begum and another	Sh. Nihar Ranjan SDPO, P/S Gool
3	FIR No. 92/2019 titled UT of J&K through P/S Bijbehara vs Gulzar Ahmad Tantray and Ors	Sh Vikas Gupta DIG (P), Office of the Director General of Prisons, J&K
4	CRM (M) No. 687/2021 titled Sunny Choudhary Vs UT of J&K and Ors	

